GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2312 TO BE ANSWERED ON 02.01.2018

HOME CARE SERVICES FOR SENIOR CITIZENS

2312. SHRI C.R. PATIL: SHRIMATI MEENAKASHI LEKHI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any scheme for providing home care services to senior citizens and if so, the details thereof;
- (b) whether the Government has any mechanism to regulate the home care services provided to senior citizens including services provided by private firms;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to determine standards for establishing and providing quality services to the senior citizens?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): No, Madam.
- (b) to (d): This Ministry is considering a proposal to prescribe standards in respect of various services to be provided by the Home Care Service Providers to the Senior Citizens and to rate them according to the facilities being provided, through suitable amendment to the Maintenance and Welfare of Parents and Senior Citizens (MWPSC) Act, 2007.
